

(b) Not necessarily. Most of this expenditure is represented by assets although these may not be fully remunerative.

REPAYMENT OF LOANS DUE FROM STATES

280. SHRI P. C. BHANJ DEO: Will the Minister for FINANCE be pleased to state whether there are any loans given to States whose repayment to the Central Government was due in the year 1953-54 but which have not been repaid during that year?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): NO, Sir.

SURVEY OF THE SALARY AND EMOLUMENTS DRAWN BY GOVERNMENT SERVANTS

281. SHRI J. V. K. VALLABHARAO: Will the Minister for FINANCE be pleased to state:

(a) whether it is a fact that an official survey of the salary and emoluments drawn by Government servants was conducted on the recommendation of the Joint Conference of Central and State statisticians held in 1951; and

(b) if so, what was—

(i) the date,

(ii) the purpose, and

(iii) the results of this survey and the expenditure incurred thereon?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) Yes. A census of Central Government Employees was conducted by the Central Statistical Organisation in that year.

(b) (i) As on 1st December 1951.

(ii) Ministry of Finance required the information for estimating the dearness allowance paid to Central Government Servants in each pay group. Later, in view of the importance of these statistics the Standing Committee of Departmental Statisti-

cians recommended that the data should be collected annually.

(iii) A copy of the report is laid on the Table of the House. [Placed in Library. See No. S-404/54.]

No extra expenditure was involved in this work as it was conducted as part of the routine survey work of the Central Statistical Organisation.

PAKISTAN'S SHARE IN THE CAPITAL OUTLAY ON STATE TRADING SCHEMES

282. SHRI P. C. BHANJ DEO: Will the Minister for FINANCE be pleased to state the share of the Pakistan Government in the capital outlay of Rs. 42 crores invested by the undivided Government of India on schemes of State Trading to the end of the year 1946-47?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): The capital outlay will not be shared as such but each Government will take over an amount of debt equal to the value of the assets created by such expenditure and available on the date of partition which each Government takes over. The calculations on this account have not yet been made.

GRANTS TO THE UNIVERSITY OF MYSORE DURING THE YEARS 1952-53 AND 1955-54

283. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) the amount of the grants made to the University of Mysore during the years 1952-53 and 1953-54:

(b) the purpose for which those grants were made; and

(c) whether the entire amount of the grants was utilised by the said University in those years; if not, how much was utilised?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) Nil.

(b) and (c). Do not arise.